

known to the European Union (including the United Kingdom) through diplomatic channels on the issue of new import regime for basmati rice made effective from 01.07.97. The

schedule of import duty structure of EU for import of Indian husked basmati rice which enjoys a duty abatement of ECU 250 per MT is as under :-

C N Code	Description	Rate of duty valid upto 31.12.97	Date of duty from 1.1.98 to 30.6.98	Rate of duty 1.7.98 to 31.12.98
10062017	Long grain husked brown rice. length/width ratio>=3(parboiled)	Variable not exceeding 338.5 ECU/MT	Variable not exceeding 338.5 ECU/MT	Variable not exceeding 313.7 ECU/MT
10062098	Long grain husked brown rice. length/width ratio>=3(excluding parboiled)	Variable not exceeding 338.5 ECU/MT	Variable not exceeding 338.5 ECU/MT	Variable not exceeding 313.7 ECU/MT

(c) No, Sir.

(d) Does not arise.

(e) Some of the steps taken to protect the interest of rice exporters include, inter-alia challenging the various Trademarks registrations similar to Basmati filed by International compains, in Greece, U.K., conducting publicity compains, sending delegations abroad, participating in International trade fairs, inviting potential buyers and holding buyer seller meets.

Development of Sabarimala and Erumely as Pilgrim Centre

1572. SHRI P.C. THOMAS :

SHRI A.C. JOS :

Will the Minister of TOURISM be pleased to state:

(a) whether the Government of Kerala has submitted any Tourism Project to the Union Government for financial assistance;

(b) if so, the details thereof;

(c) whether there is any scheme under consideration of the Government for developing Sabarimala and Erumely, the famous pilgrim centres from Tourism point of view; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA) : (a) and (b) The Government of Kerala

submitted 11 projects for financial assistance during 1997-98. These included upgradation of Nalukettu Heritage building, tourist complex at Kumarakom, Yattrinwas at Nelliampathy, wayside amenities at Thannurmukkom, Nehru Centenary Pavillion at alapuhza, Purchase of Rice Boat, Floodlighting of Secretariat building, signages, etc. These projects have been sanctioned.

(c) and (d) The Govt. of Kerala is developing amenities for the pilgrims at Erumely through District Tourism Promotion Council, Kottayam under State Plan Budget providing Rupees 25.00 lakhs.

World Bank Aided Projects

1573. SHRI D.S. AHIRE : Will the Minister of FINANCE be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "World Bank comes to aid of Delhities" appeared in 'The Hindustan Times' dated May 9, 1998;

(b) if so, the facts of the matter reported therein;

(c) the details of proejcts being implemented in the country with the assistance of World Bank, State-wise;

(d) the funds involved in each projects;

(e) the details of projects pending with the Union Government for clearance, State-wise;

(f) the reasons for delay;

(g) whether the Government of Delhi has set

up some other projects with World Bank assistance; and

(h) if so, the details thereof?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) Yes.

(b) Government of Delhi have been exploring the possibility of World Bank assistance for Delhi to various sectors. A series of meetings have been held between the Government of NCT Delhi, Department of Economic Affairs and the World Bank to discuss possible World Bank assistance to Delhi Government. One project for Water Supply and Sewage Disposal for Delhi has been posed to the World Bank which is now being considered by the Bank. Besides this, the World Bank is also undertaking a study of the finances of Delhi with the assistance of NIPFP.

(c) and (d) The State-wise details are enclosed as Statement.

(e) Every project that is received in the Department of Economic Affairs with all requisite clearances is expeditiously posed to the World Bank by the Department of Economic Affairs.

(f) Does not arise.

(g) The Government of Delhi have indicated interest for World Bank assistance in the area of Water Supply, Sewage Disposal, Roads Improvements, Slum Improvement, Solid Waste Management, Power sector Restructuring and Reforms, Water Pollution with the special reference to Treatment of Sewage and Air Pollution.

(h) One project for Water Supply and Sewage for an investment of Rs. 1000 crores has been posed to the World Bank.

Statement

Ministry of Finance (DEA)
Aid Accounts & Audit Division

State wise Monthly Disbursement Statement

DC Figures in Millions & Rs. in Crores

Sl. No.	Sector	Source	Loan Description	Currency	Loan/Grant Amount	Terminal Date of Disb.	BE for the year	Utilisation			Undrawn Balance	
								During Month in DC in Rs.	Upto Month in DC in Rs.	Cumul/ Drawal in DC	in DC	In Rs.
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh												
As on 31/03/1998												
1.	Agri.	IDA	2950-IN AP Hazard Mitigation and Emergency Cyclor dt. 09/07/1997	US Dollars	100.000	21/07/2000	0.000 0.00	0.249 0.98	8.595 31.41	8.595	91.405	360.50
2.		IDA	2573-IN A.P. Forestry Project. dt. 09/03/1994	US Dollars	77.640	30/09/2000	15.143 54.00	6.867 27.05	15,909 60.72	38.018	39.622	156.27
3.	Roads	IBRD	4192-IN A.P. State Highway Project dt. 30/7/1997	US Dollars	350.000	31/01/2003	0.000 0.00	0.000 0.00	12.347 45.95	12.347	337.653	1331.70
4.	Irr.	IDA	*2115-IN Hyderabad Water Supply & Sanitai on (R.F.) dt. 25/05/1990	US Dollars	89.365	31/03/1998	12.058 43.00	2.500 9.86	9.950 37.13	75.146	14.219	56.08
5.	Irr.	IDA	2952-IN AP irrigation -III dt 03/06/1997	US Dollars	150.000	31/01/2003	0.000 0.00	2.034 8.03	58.831 216.60	58.831	91.169	359.57
6.	Soci.	IDA	2663-IN A.P. Referral Health System dt 22/12/1994	USDollars	125.679	12/04/2002	7.992 28.50	7.618 30.02	18.628 70.79	26.737	98.942	390.23
Total :							125.50	75.94	462.60			2654.35

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

1	2	3	4	5	6	7	8	9	10	11	12	13
Assam												
As on 31/03/1998												
1.	Agri.	IDA	2733-OIN Assam Rural Infrastructure dt 06/06/1995	US Dollars	112.185	31/12/2003	17.947 64.00	0.000 0.00	1.628 6.23	5.674	106.511	420.08
Total :							64.00	0.00	6.23	420.08		

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Bihar

As on 31/03/1998

1.	Agri.	IDA	2439-IN Bihar Plateau Development dt 07/12/1992	US Dollars	112.425	30/06/1998	18.508 66.00	0.976 3.85	13.597 50.08	35.868	76.557	301.94
2.	Soci	IDA	3012-IN DPEP-III dt 23/02/1998	US Dollars	152.000	31/03/2003	0.000 0.00	4.500 17.75	4.500 17.75	4.500	147.500	581.74
Total :							66.00	21.60	67.83	883.68		

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Gujarat

As on 31/03/1998

1.	Soci	IDA	2930-IN (Environmental Mangmt. Capacity Building dt. 14/03/1997	US Dollars	48.000	30/06/2003	0.000 0.00	0.000 0.00	3.000 10.73	3.000	45.000	177.48
Total :							0.00	0.00	10.73	177.48		

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Haryana

As on 31/03/1998

1.	Power	IBRD	4271-IN Haryana Power Restructuring Project dt 16/01/1998	US Dollars	60.000	31/12/2000	0.000 0.00	0.000 0.00	0.000 0.00	0.000	60.000	236.64
2.	Irri.	IDA	2592-IN Water Resources Consolidation dt 06/04/1994	US Dollars	262.148	31/12/2000	38.699 138.00	6.565 25.86	28.441 105.46	91.567	170.581	672.77
Total							138.00	25.86	105.46	909.41		

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Karnataka

As on 31/03/1998

1.	Irri	IDA	2483-IN Karnataka Rural Water Supply & Sanitation. dt. 04/06/1993	US Dollars	92.401	31/12/1999	36.736 131.00	2.761 10.88	8.134 30.75	30.659	61.742	243.51
2.	Irri.	IBRD	3050-IN Upper Krishna Phase III dt. 16/06/1989	US Dollars	45.000	30/06/1997	29.445 105.00	0.000 0.00	3.460 12.36	6.818	38.182	150.59
Total							236.00	10.88	43.11	394.10		

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Madhya Pradesh

As on 31/03/1998

1.		IDA	2700-IN Madhya Pradesh Forestry dt 11/04/1995	US Dollars	54.919	31/12/1999	15.984 57.00	3.905 15.40	10.467 39.50	20.641	34.278	135.19
Total							57.00	15.40	39.50	135.19		

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

1	2	3	4	5	6	7	8	9	10	11	12	13
Maharashtra												
As on 31/03/1998												
1.	IDA	2328-0	Maharashtra forestry dt 29/01/1992	US Dollars	109.059	30/09/1998	29.725 106.00	1.378 5.43	8.507 30.99	54.579	54.480	214.87
2.	Power IBRD	*3096	IN Maharashtra Power (R.F.) dt 11/09/1989	US Dollars	337.330	31/12/1998	42.064 150.00	3.602 14.22	62.513 230.34	294.685	42.645	168.19
3.	Power IBRD	3489-IN	Maharashtra Power Project dt 08/07/1992	US Dollars	350.000	30/06/1998	117.218 418.00	0.000 0.00	0.000 0.00	112.254	237.746	937.67
4.	Inds. IDA	2838-IN	Industrial Project dt 10/07/1996	US Dollars	4.703	30/09/2001	0.561 2.00	0.000 0.00	0.000 0.00	0.000	4.703	18.55
5.	Irrig. IDA	*2234-IN	Mah. Rural ater Supply (R.F.) dt. 05/06/1991	US Dollars	107.461	30/06/1998	24.117 86.00	3.058 12.06	13.024 49.96	77.616	29.845	117.71
6.	Irrig. IDA	2763-IN	Bombay Sewage Disposals dt. 28/12/1995	US Dollars	22.884	31/12/2002	35.334 126.00	0.000 0.00	0.070 0.25	22.885	-0.001	-0.00
7.	Irrig. IBRD	3923-IN	Bombay Sewage Disposals dt 28/12/1995	US Dollars	167.000	31/12/2002	0.000 0.00	7.096 27.98	26.803 100.07	31.714	135.286	533.57
8.	Urdev IDA	2594-IN	Maharashtra Emergency Earthquake Recon. Pj dt 06/04/1994	US Dollars	250.669	30/06/1998	50.477 180.00	4.979 19.65	44.686 165.20	197.441	53.228	209.93
Total :							1068.00	79.34	576.81			2200.48

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Orissa
As on 31/03/1998

1.	Power IBRD	4014-IN	Orissa Power Sector Restructuring dt 10/07/1996	US Dollars	350.000	31/12/2002	24.537 87.50	0.000 0.00	4.279 15.66	16.389	333.611	1315.76
2.	Irrig. IDA	2801-IN	Orissa Water Resources Consolidation dt 05/01/1996	US Dollars	270.578	30/09/2002	34.492 123.00	17.005 67.01	40.767 153.53	74.993	195.585	771.39
Total :							210.50	67.01	169.19			2087.15

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Punjab
As on 31/03/1998

1.	Irrig. IDA	*2076-IN	Punjab Irrigation PJ(R.F.) L/W 31440c-IN dt 09/02/1990	US Dollars	161.679	31/03/1998	35.053 125.00	6.657 26.26	16.402 61.39	139.509	22.170	87.44
Total :							125.00	26.26	61.39			87.44

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Rajasthan
As on 31/03/1998

1.	Agri. IDA	2433-IN	A.D.P. Rajasthan Agriculture Development dt 17/12/1992	US Dollars	104.015	30/09/1999	15.423 55.00	5.934 23.39	11.155 42.38	67.059	36.956	145.75
Total :							55.00	23.39	42.38			145.75

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

1	2	3	4	5	6	7	8	9	10	11	12	13
Tamil Nadu												
As on 31/03/1998												
1.	Agri.	IDA	*2215-IN Tamilnadu Agril. Dev. (R.F.) dt	US Dollars	91.249	30/09/1998	25.799 92.00	2.173 8.57	11.094 41.33	85.405	5.844	23.05
2.	Agri.	IBRD	*3300-IN Tamilnadu Agricultural Dev. (R.F.) dt.	US Dollars	20.000	30/09/1998	4.767 17.00	0.000 0.00	0.000 0.00	0.000	20.000	78.88
3.	Irri.	IDA	2745-IN T.N. Water Resources Consol. dt. 22/09/1995	US Dollars	252.303	31/03/2002	40.101 143.00	0.043 0.17	1.939 7.41	16.441	235.852	930.24
4.	Irri.	IBRD	3907-IN IInd Madras Water Supply dt 20/11/1995	US Dollars	86.500	30/06/2002	0.000 0.00	3.303 13.02	9.713 36.79	16.646	69.854	275.50
5.	Soci.	IDA	*2158-IN 2nd Tamilnadu Nutrition Project (R.F.) dt 14/09/1990	US Dollars	72.844	31/12/1997	10.011 35.70	0.216 0.85	4.552 16.54	72.801	0.043	0.17
6.	Urdev	IDA	*1923-IN Tamilnadu Urban Development (R.F.) dt. 16/09/1988	US Dollars	255.667	30/09/1997	0.000 0.00	2.676 10.55	25.467 97.56	255.157	0.510	2.01
Total :							287.70	33.17	199.64			1309.85

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Uttar Pradesh
As on 31/03/1998

1.	Agri.	IDA	2510-IN U.P. Sodic Land Recl. Project dt 24/06/1993	US Dollars	55.527	31/03/2001	7.572 27.00	2.629 10.38	8.076 30.43	29.737	25.790	101.72
2.		IDA	3018-IN Uttar Pradesh Forestry Project dt 30/12/1997	US Dollars	52.940	31/07/2002	0.000 0.00	0.000 0.00	0.000 0.00	0.000	52.940	208.80
3.	Irri.	IBRD	4056-IN Rural Water Supply & Envl. San. Proj. Dt 22/07/1996	US Dollars	59.600	31/05/2002	4.487 16.00	0.000 0.00	0.703 2.62	3.106	56.494	222.81
4.	Soci.	IDA	2509-IN U.P Primary Education dt 07/07/1993	US Dollars	165.398	30/09/2000	22.995 82.00	10.680 42.16	32.636 124.90	122.306	43.092	169.95
5.	Soci.	IDA	3013-IN U.P. Basic Education-II dt. 03/03/1998	US Dollars	59.400	31/03/2000	0.000 0.00	7.500 29.58	7.500 29.58	7.500	51.900	204.69
Total :							125.00	82.12	187.52			907.97

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

West Bengal
As on 31/03/1998

1.		IDA	*2341-IN West Bengal Forestry (R.F.) dt 25/03/1992	US Dollars	35.014	30/09/1997	3.926 14.00	0.000 0.00	3.474 13.75	33.856	1.158	4.57
Total							14.00	0.00	13.75			4.57

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

Others
As on 31/03/1998

1.	Agri.	IDA	New Agreements dt	US Dollars	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.00
							0.00	0.00	0.00			0.00

1	2	3	4	5	6	7	8	9	10	11	12	13	
2.	IDA	New Agreements dt	US Dollars	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	
3.	Coal	IBRD	New Loans dt	US Dollars	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	
4.	Power	IBRD	New Agreements dt	US Dollars	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	
5.	Soci.	IDA	Women & Child Development dt	US Dollars	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000	
Total							0.00	0.00	0.00				0.00

* Disbursement Figures shown include advance deposit received from World Bank under Revolving Fund.

[Translation]

Fake Import Licence

1574. SHRI MANIBHAI RAMJIBHAI CHAUDHARI;
SHRI JANARDAN PRASAD MISRA :

Will the Minister of COMMERCE be pleased to state:

(a) whether the racket of bogus import licence is in full swing in the country;

(b) if so, whether the Government have taken or propose to take any step to check it; and

(c) if so, the details thereof and if not, the reasons therefore?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) No, Sir. However, the office of the Directorate General of Revenue Intelligence have detected some cases of import of various restricted items on the basis of forged/bogus Special Import Licences and have interrogated some brokers in this regard.

(b) and (c) on receipt of this information the Director General of Foreign Trade held detailed discussions with the DRI, Zonal Licensing Authorities and India Security Press, Nashik in the meantime it was decided to initiate action as follows:-

- (i) Directorate of Revenue Intelligence would intensify investigations and all DGFT Offices would assist in identifying whether the licences in question had been issued by them.
- (ii) The format of Special Import Licence be redesigned incorporating other security measures, which could be verified. These security measures would ensure that no coloured photocopying of these licences would be possible as

these security measures incorporated in the redesigned Special Import Licence will not be visible in the photocopied Special Import Licence; these licences should be serially numbered by the Govt. Printing Press and distribution of these licences should be centralised at DGFT Headquarters.

[English]

Jute Gunny Bags

1575. DR. ASIM BALA : Will the Minister of TEXTILES be pleased to state:

(a) whether some jute mills are not supplying the adequate gunny bags;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken against those mill owners who ignored to supply such bags; and

(d) the precautionary steps taken by the Government to avoid crisis in gunny bag supply?

THE MINISTER OF TEXTILES (SHRI KASHI RAM RANA) : (a) to (b) There was delay in supply of B.Twill Gunny bags by some jute mills during November, 1997 to March, 1998 to FCI and other States Govt. procuring agencies for Rabi procurement season. While no jute mill had ignored to supply gunny bags totally, the delay was caused because of variety of reasons like Massive volume of piecemeal orders placed, problems of manufacturing branded bags due to labour trouble in some mills, suspension of ISI licence of some mills for manufacture of ISI marked bags, delay in payment, inspection problem etc.

(c) Does not arise.